

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)...../2017
[CC No(s).8633/2017]

(Arising out of impugned final judgment and order dated 29-09-2016
in Spl.A.Def. No.1124/2010 passed by the High Court Of Judicature
At Allahabad)

DURGESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2017)

Date : 06-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Dinesh Kr. Tiwari, Adv.
Mr. Chandan Kumar, Adv.
Mrs. Rajmala Dohare, Adv.
Ms. Shama Sharma, Adv.
Mr. Santosh Kumar Tripathi, AOR

For Respondent(s) --

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar